

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(C) No.1042 of 2021

CORAM : HON'BLE MR. JUSTICE RAJESH SHANKAR

For the Petitioner : In Person
For the State : Mr. Achyut Keshav, G.P. I

02/25.03.2021 The present writ petition is taken up today through Video conferencing.

Considering the nature of the prayer made by the petitioner in the present writ petition, let the nomenclature of the writ petition be changed from Writ Petition (Civil) to Writ Petition (Criminal).

In view of the present pandemic situation, the office is directed to make necessary correction in cause title of the writ petition.

Put up this case before appropriate Bench as per the roster.

(Rajesh Shankar, J.)

Rohit